

**Recovery of peripheral charges from
Cooperative House Building
Societies**

8071. SHRI HARI KRISHNA SHASTRI : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that no peripheral charges were recovered from Group I, II and III Cooperatives House Building Societies; and

(b) if so, the reasons for recovering such charges from Group IV Societies ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) Yes, Sir.

(b) The DDA did not incur any expenditure on provision of peripheral services to Groups I, II and III Societies, while in the case of Group IV Societies, the peripheral development was done by the DDA.

**House sites for landless families in
Bihar**

8072. SHRIMATI MANORAMA SINGH : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) the number of landless families in Bihar provided with house-sites during 1986-87;

(b) the number of SC and ST families among them who have been allotted house sites during 1986-87;

(c) whether Government propose to provide assistance to such families for construction of house; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) and (b). During 1986-87, 22,046 families have been provided with house sites. However, during 1986-87 (upto September, 1986) 9577 SC and 666 ST families have been allotted house-sites.

(c) and (d). The State Government of Bihar is not implementing the scheme of the construction assistance.

**Fund for legal AID to Indian workers
abroad**

8073. SHRI K. PRADHANI : Will the Minister of LABOUR be pleased to state :

(a) whether it is proposed to raise a fund to provide legal assistance to the Indian workers abroad to fight their claims and to meet the expenses of repatriation, if stranded abroad;

(c) if so, the details thereof; and

(c) the modalities of financing proposed fund ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA) : (a) to (c). A proposal for creation of Welfare Fund for Emigrants in order to provide legal assistance to them in their disputes in local courts is under consideration. Repatriation expense of stranded workers is met from the security deposited by the individual emigrants and Bank Guarantee furnished by recruiting agencies. It is proposed to finance the fund from emigration fee.

Selection of Model Villages

8074. SHRI R. ANNANAMBI : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government have any proposal to select villages in different States as 'Model Villages' for all round intensive development;

(b) if so, the number of villages proposed to be selected in Tamil Nadu; and

(c) the annual investment proposed for implementation of the scheme ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) No, Sir.